

MoU (2015-16) between BHEL-EML and BHEL and Government of India and Andrew Yule Group

भारी उद्योग और लघु उद्यम मंत्री (श्री अनंत गीते): महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ: —

(i) Memorandum of Understanding between BHEL Electrical Machines Limited (BHEL EML) and Bharat Heavy Electricals Limited (BHEL), for the year 2015-16. [Placed in Library. See No. L.T. 2783/16/15]

(ii) Memorandum of Understanding between the Government of India (Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises) and the Andrew Yule Group, for the year 2015-16.

[Placed in Library. See No. L.T. 3052/16/15]

Report and accounts (2012-13) of the Manovikas Kendra Rehabilitation and Research Institute for the Handicapped, Kolkata and related papers

सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री कृष्ण पाल): महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ: —

(a) Annual Report and Accounts of the Manovikas Kendra Rehabilitation and Research Institute for the Handicapped, Kolkata, for the year 2012-13, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 2833/16/15]

I. Notification of the Ministry of Urban Development

II. MoU (2015-16) between Government of India and HPL, and Government of India and HUDCO

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT; AND THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIYO): Sir, I lay on the Table—

I. A copy (in English and Hindi) of the Ministry of Urban Development Notification No. G.S.R. 386 (E), dated the 15th May, 2015, publishing the Metro Railways General (Amendment) Rules, 2015, under Section 102 of the Metro Railways (Operation and Maintenance) Act, 2002.

[Placed in Library. See No. L.T. 2956/16/15]